## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/521/KER/ (IB)/2017

NAME OF THE PETITIONER(S) : DR. MOHAMMED HUZAIN K.B

NAME OF THE RESPONDENT(S) : SARGAM BUILDERS PVT LTD

UNDER SECTION :  $433 \times (E) \times (F)$ 

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.] B. Dhananay

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## <u>ORDER</u>

Counsel for the R2 along with R2 in person representing R1 company, present. Registry has issued notice to the Petitioner copy of which is placed on the file but there is no delivery report of the notice. Therefore, Registry is directed to issue fresh notice by way of speed post with acknowledgment due and place proof of sending and delivery thereof to the Petitioner before next date of hearing. Put up on 18.8.2017 at 10.30 A.M.

S. virages ghave.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)